

Declaration of Assets and Liabilities

Year- 2019-2020

I, **Dr Anil Kumar Sinha** Son/daughter/wife of **Late Sukhdeo Prasad** aged 51 years belonging to Bihar Animal Husbandry service and presently working as **aapt Sachiv, whip, Ruling Party Bihar Legislative assembly, Patna** give herein below the details of the asset (immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Cash	Rs/-3000	Rs/-5000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial companies	In Salary SBI A/C Rs/-113460 In FD SBI 18.75 Lac	IDBI Saving A/c Rs 1500 In FD Rs 14.7 Lac	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in companies	SIP in Mutual Fund (market value Rs/- 151505.00	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, postal savings, LIC policies, etc	L.I.C. Sum Assured Rs. 1050000.00 In PPF A/C Rs.150250	L.I.C. Sum Assured Rs.101000.00	NIL	NIL	NIL
(v)	Motor vehicles (details of make, etc.)	Motor cycle Reg. No. BR31C2466 110 Car Reg. No. BR01BW5055	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold 160 grm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

A Sinha
04/02/2020

Note:- Value of Bonds / shares/ Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant -1 Name	Dependant -2 Name	Dependant - 3 Etc.Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Undivided Paternal Land About 0.8 Acre At Vill- Tayabpur Dist- Vaishali (In three Brothers)	1630Sq Ft Dumari (Punpun) Patna Khata No.- 257 Plot No.- 3300 Present Market Value About Rs.15 Lac.	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	2000Sq. Ft Domnchak, Patna, Plot No. 73/74 Present Market Value about Rs.18Lakhs,2100S q. Ft. Rajauli, Hajipur Khata-73, Khesra-208 Present Market Value , about Rs.4 Lakh	NIL	NIL	NIL
(iii)	Building (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Undivided Paternal Residential House On 1700Sq. Ft. At- Hajipur Dist- Vaishali, Market Value about Rs. 35 Lacs. (In three Brothers)	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

A. S. Singh
04/02/2020

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank /Financial Institutions(s) /Department(s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	L.I.C. of India against Policy no. 521775248	Rs. 115,763
	(iii) Government Dues:	NIL	NIL
	(a) Dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
	(i) Income Tax including surcharge [Also indicate the assessment year upto which income Tax returned field. Give also Permanent Account Number (PAN)]	Income Tax -Rs/- 149308 Assessment Year- (File upto 2019-2020) PAN No.- AYLPS2416B	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

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04/02/2020

C. Personal Detail

GPF/CPF/PRAN NO :- BHR/BVS-2654

Gender :- ☐ M (M/F)

Date of Birth :- 01/12/1968

Class/Group :- B

Cadre :- BIHAR ANIMAL HUSBANDRY

(Full name e.g B.A.C.BiharAdministrative
Service,

B.S.S. Bihar Secretariat service etc.)

Home District :- VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... 

Name of Employee - DR ANIL KUMAR SINHA

Place: Patna

Designation –Aapt Sachiv, whip, Ruling

Party Bihar Legislative assembly

Date:-04/02/2020

Department – Sansadiya Karya

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.